

**ORISSA HIGH COURT****FILING REPORT AS ON :06/06/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0006401/2023	SANATAN DAS VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	/ /0 2ND ADJ,CUTTACK(Cuttack) 2(A)CC/0000093/2022
2	BLAPL/0006402/2023	BABULI NAIK VS STATE OF ODISHA	MRUTYUNJAY PAGAL VS	SPL.TASK FORCE /7 /2023 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000205/2023
3	BLAPL/0006403/2023	SATISH SHARMA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000012/2023
4	BLAPL/0006404/2023	DHANA GUDIA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	ORKEL /6 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) TR/0000007/2020
5	BLAPL/0006405/2023	NAKULA DIGAL VS STATE OF ODISHA	MAHES DAS VS	TUMUDIBANDHA /62 /2020 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000008/2021
6	BLAPL/0006406/2023	KHANDU PRADHAN VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /140 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000062/2023
7	BLAPL/0006407/2023	DURGA NAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	THUAMUL RAMPUR /108 /2019 FTSC, BHAWANIPATNA(Kalahandi) Spl/0000086/2019
8	BLAPL/0006408/2023	KISHOR NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /76 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000068/2022
9	BLAPL/0006409/2023	SUBARAO PALASI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KALIMELA /65 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000076/2023
10	BLAPL/0006410/2023	NILAKANTHA KEUT VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	JONK /291 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000040/2022
11	BLAPL/0006411/2023	ASHOK MANDAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI GRPS /128 /2022 ASSISTANT SESSIONS JUDGE,PURI(Puri) ST/0000139/2023

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12	BLAPL/0006412/2023	SAROJ KUMAR BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	NISCHINTAKOILI /45 /2023 J.M.F.C.,SALIPUR(Cuttack) GR/0000224/2023
13	BLAPL/0006413/2023	PINKU PATEL VS STATE OF ODISHA	BIDYADHAR PANDA VS	JAMANKIRA /45 /2023 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(Sambalpur) GR/0000262/2023
14	BLAPL/0006414/2023	ASHOK MANDAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI GRPS /121 /2022 ASSISTANT SESSIONS JUDGE,PURI(Puri) ST/0000090/2023
15	BLAPL/0006415/2023	SITU @ BISHNU PARIDA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /389 /2023 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000676/2023
16	BLAPL/0006416/2023	BIJAY KUMAR SUKLA @ PANDIT VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALIANTA P.S. /158 /2022 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000464/2022
17	BLAPL/0006417/2023	ASHOK MANDAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI GRPS /127 /2022 ASSISTANT SESSIONS JUDGE,PURI(Puri) ST/0000109/2023
18	BLAPL/0006418/2023	SANGRAM KESHARI ACHARYA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /60 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000138/2023
19	BLAPL/0006419/2023	ASHOK MANDAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	PURI GRPS /126 /2022 ASSISTANT SESSIONS JUDGE,PURI(Puri) ST/0000111/2023
20	BLAPL/0006420/2023	MOHAN SAHU @ MITU SAHU VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /110 /2023 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000016/2023
21	BLAPL/0006421/2023	SK. SANAWAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	KHURDA MODEL /210 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0000317/2023
22	BLAPL/0006422/2023	DAMBRUDHAR GUNTHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	NANDAPUR /25 /2023 ADDL.SSESSIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000035/2023
23	BLAPL/0006423/2023	DURGA CHARAN MAHARANA	DEEPAK KUMAR DAS	GOP /13 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	J.M.F.C.,KONARK(Puri)
24	BLAPL/0006424/2023	STATE OF ODISHA MD. AKHATAR	ASIT KUMAR JENA	GR/000024/2023 KHURDA MODEL /210 /2023
		VS	VS	S.D.J.M.,KHURDA(Khordha )
25	BLAPL/0006425/2023	STATE OF ODISHA BIBHUTI BHUSAN BEHERA	SUJIT KUMAR DAS	GR/0000317/2023 KHARABEL NAGAR P.S. /204 /2022
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha )
26	BLAPL/0006426/2023	STATE OF ODISHA BASIULLA KHAN	ASIT KUMAR JENA	CT/0004093/2022 KHURDA MODEL /210 /2023
		VS	VS	S.D.J.M.,KHURDA(Khordha )
27	BLAPL/0006427/2023	STATE OF ODISHA SUBASH BISOI	RAJIB LOCHAN PATNAIK	GR/0000317/2023 KOSAGUMUDA /48 /2021
		VS	VS	DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur )
28	BLAPL/0006428/2023	STATE OF ODISHA SUSHIL DEHURY	OM PRAKASH SARAN	TR/000022/2021 DHENKANAL SADAR /378 /2023
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
29	BLAPL/0006429/2023	STATE OF ODISHA JAGA @ JAGANNATH SAHOO	SAMBEET PATTANAYAK	GR/0000648/2023 BALANGA /41 /2023
		VS	VS	J.M.F.C.,NIMAPARA(Puri)
30	BLAPL/0006430/2023	STATE OF ODISHA BALIA @ BALARAM SRICHANDAN	SABYASACHI MISHRA	GR/0000217/2023 JATNI P.S. /165 /2023
		VS	VS	DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha )
31	BLAPL/0006431/2023	STATE OF ODISHA PURNA CHANDRA KHANDA	AJIT KUMAR RAUT	TR/0000254/2023 / /0
		VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh )
32	BLAPL/0006432/2023	STATE OF ODISHA BABUNA @ BIBEK BHOI	BALAKRUSHNA RAY	Spl/0000030/2023 KUMBHARAPARA /148 /2022
		VS	VS	S.D.J.M.,PURI(Puri)
33	BLAPL/0006433/2023	STATE OF ODISHA BIKRAM OJHA	ASIT KUMAR JENA	GR/0001138/2022 KALIMELA /119 /2023
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri )
34	BLAPL/0006434/2023	STATE OF ODISHA CHAITANYA TANTY @ TANTI	SIDHARTHA SANKAR RAY(2)	Spl/0000127/2023 SUNDARGARH TOWN /91 /2023
		VS	VS	S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh)

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35	BLAPL/0006435/2023	STATE OF ODISHA NARSINGH BHATI VS	BIJAYA KUMAR RAGADa VS	GR/0000392/2023 / /0 SPL.JUDGE SAMBALPUR(Sambalpur)
36	BLAPL/0006436/2023	STATE OF ODISHA SONU KUMAR JENA VS	SMRUTI RANJAN ROUT VS	TR/0000051/2023 TOMANDO /8 /2023 J.M.F.C.,BHUBANESWAR(Khordha )
37	BLAPL/0006437/2023	STATE OF ODISHA MURALI GANDA VS	RAJIB LOCHAN PATNAIK VS	CT/0000027/2023 KOSAGUMUDA /48 /2021 DISTRICT AND SESSIONS JUDGE,NAWARANGPUR(Nabarangapur )
38	BLAPL/0006438/2023	STATE OF ODISHA HARESH @ BIKI PRADHAN VS	LALIT SAHU VS	TR/0000022/2021 BOLANGIR TOWN /120 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
39	BLAPL/0006439/2023	STATE OF ODISHA RATHA @ DIPTI RANJAN JENA VS	HIMANSHU SEKHAR PANDA VS	Spl/0000017/2023 MARINE CHUDAMANI /46 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak )
40	BLAPL/0006440/2023	STATE OF ODISHA SAIF ALI VS	BIJAYA KUMAR RAGADA VS	GR/0000496/2023 DHANUPALI /122 /2023 S.D.J.M.,SAMBALPUR(Sambalpur)
41	BLAPL/0006441/2023	STATE OF ODISHA PRAVAT BARIK @ MUSU VS	NIRAKAR JENA VS	GR/0000878/2023 NAIKANI-DIHI /107 /2023 SPL. JUDGE,BHADRAK(Bhadrak )
42	BLAPL/0006442/2023	STATE OF ODISHA AJAYA SAMAL VS	PUSPAMITRA MOHAPATRA VS	Spl/0000046/2023 MANGALPUR /365 /2021 A.D.J.,JJPUR(Jajapur )
43	BLAPL/0006443/2023	STATE OF ODISHA MANGAL JAYAPURIA VS	DIPTIREKHA NANDA VS	CT/0000095/2021 JHARSUGUDA /66 /2023 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA(Jharsuguda )
44	BLAPL/0006444/2023	STATE OF ODISHA ASIM KUMAR MOHANTY VS	GANESWAR BEHERA VS	CT/0000184/2023 / /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam)
45	BLAPL/0006445/2023	STATE OF ODISHA JAGA @ JITENDRA ADABARI VS	PRASANTA KUMAR NANDA VS	2(A)CC/0000010/2022 CHITRAKONDA /100 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri )
		STATE OF ODISHA		Spl/0000071/2021

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46	BLAPL/0006446/2023	RAMBO @ TRUPTITOSH MATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BHANDARIPOKHARI /46 /2023 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000021/2023
47	BLAPL/0006447/2023	SK. SAMIM VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	RAIRAKHOL /115 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE, RAIRAKHOL(Sambalpur) TR/0000016/2023
48	BLAPL/0006448/2023	SAKTI RANJAN JENA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SORO /249 /2023 J.M.F.C.,SORO(Baleshwar) CT/0000546/2023
49	BLAPL/0006449/2023	RANJAN GOUDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PATTAPUR (DIGAPAHANDI) /115 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000054/2023
50	BLAPL/0006450/2023	MANOJ KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOLANGIR TOWN /141 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000422/2023
51	BLAPL/0006451/2023	MANOJ KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BOLANGIR TOWN /143 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000434/2023
52	BLAPL/0006452/2023	NAGEN SAMAL VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	MADHUPATNA /167 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000503/2023
53	BLAPL/0006453/2023	RUSIA DALAI @ HRUSIKESH DALAI VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	R.UDAYAGIRI /32 /2005 J.M.F.C.,R.UDAYAGIRI(Gajapati ) GR/0000101/2005
54	BLAPL/0006454/2023	PRASANTA BHUYAN @ LIPU VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /144 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0001012/2023
55	BLAPL/0006455/2023	PRAMOD KISAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /209 /2022 S.D.J.M.,PALLAHARA(Anugul ) GR/0000345/2022
56	BLAPL/0006456/2023	ASWINI NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /90 /2023 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul ) GR/0000532/2023
57	BLAPL/0006457/2023	GIRIDHARI DISARI	T.NARAYAN MURTY	PADWA /85 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput)
58	BLAPL/0006458/2023	STATE OF ODISHA SANGRAM MOHANTY	SATYA RANJAN MULIA	TR/0000072/2020
		VS	VS	FATEGARH /188 /2022
59	BLAPL/0006459/2023	STATE OF ODISHA BASISTA NAIK	AMIT BISWAL	()
		VS	VS	//
60	BLAPL/0006460/2023	STATE OF ODISHA B.SUNILA KUMAR DORA	JYOTIRMAYA SAHOO	NARLA /57 /2022
		VS	VS	()
61	BLAPL/0006461/2023	STATE OF ODISHA SUNASINGH MAJHI	AMIT BISWAL	//
		VS	VS	/ /0
62	BLAPL/0006462/2023	STATE OF ODISHA BABUNI NAYAK	AMIT BISWAL	()
		VS	VS	//
63	BLAPL/0006463/2023	STATE OF ODISHA PRATAP BEER @ BEERA	AKASH BHUYAN	THUAMUL RAMPUR /204 /2022
		VS	VS	()
64	BLAPL/0006464/2023	STATE OF ODISHA SIBASAKTI NAHAK	JYOTIRMAYA SAHOO	//
		VS	VS	NABARANGAPUR TOWN /204 /2023
65	BLAPL/0006465/2023	STATE OF ODISHA JITU NAHAK	JYOTIRMAYA SAHOO	S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur )
		VS	VS	GR/0000648/2023
66	CMAPL/0000423/2023	STATE OF ODISHA M/S.PARK TRAVELS	ADV	MOHANA /222 /2021
		VS	VS	()
67	CMP/0000642/2023	DEPUTY DIRECTOR(REVENUE), EMPLOYEES RAMESH SETHI	STATE INSURANCE CORPORATION SARVAVID SUBASH PRADHAN	//
		VS	VS	//
68	CMP/0000643/2023	JAYAKRUSHNA SETHI CHANDAN KUMAR DWIBEDI	MAHESWAR MOHANTY	CIVIL JUDGE (SD),BANAPUR(Khordha )
		VS	VS	CS/0000091/2022
				//
				CIVIL JUDGE (SD),BALASORE(Baleshwar)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CMP/0000644/2023	ANANDA KUMAR DWIBEDI JAYALAXMI MAHAKUD VS STATE OF ODISHA	MAHESWAR MOHANTY VS	CS/0001050/2023 // CIVIL JUDGE (JD),BALASORE(Baleshwar)
70	CMP/0000645/2023	DHARAMBIR YADAV VS BALARAM MALI	ADHIRAJ MOHANTY VS	CS/0000073/2023 // CIVIL JUDGE(SD), UMERKOTE(Nabarangapur )
71	CMP/0000646/2023	HRUSHIKESH NAYAK VS JADUNATH BISWAL	SATYA NARAYAN MISHRA 4 VS	CS/0000087/2017 // CIVIL JUDGE (SD), SORO(Baleshwar)
72	CMP/0000647/2023	SARWARI ALAM VS HENA BEGUM	PRASANNA KUMAR RATH VS	CS/0000291/2023 // CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack)
73	CONTC/0003791/2023	KAILASH CHANDRA MOHANTY VS BINITA SENAPATI,D.E.O,GANJAM	ADV VS	CS/0000327/2023 // ()
74	CONTC/0003792/2023	RANJAN KUMAR PRADHAN VS SUNIL KUMAR BANSAL, DG AND I.G.P, CUTTACK	ADV VS	// // ()
75	CONTC/0003793/2023	NIRAKARA MAJHI VS SUNIL KUMAR BANSAL, DG AND I.G.P, CUTTACK	ADV VS	// // ()
76	CONTC/0003794/2023	GOURAB KUMAR MALLICK VS PARUL PATAWARI, I.A.S.	ADV VS	// // ()
77	CONTC/0003795/2023	RANJAN KUMAR SWAIN VS PARUL PATAWARI, I.A.S.	ADV VS	// // ()
78	CONTC/0003796/2023	SARADA PRASANNA SWAIN VS PARUL PATAWARI, I.A.S.	ADV VS	// // ()
79	CONTC/0003797/2023	BALABHADRA MAJHI VS ASWATHY S.,I.A.S.	ADV VS	// // ()

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80	CONTC/0003798/2023	CHIRANJIBI JAYASINGH VS ASWATHY S., I.A.S.	ADV VS	// 0 //
81	CONTC/0003799/2023	SUVENDU PANI VS ASWATHY S., I.A.S.	ADV VS	// 0 //
82	CONTC/0003800/2023	RUCHIRA MISHRA VS ASWATHY S., I.A.S.	ADV VS	// 0 //
83	CONTC/0003801/2023	HADIBANDHU MAJHI VS ANU GARG, PRINCIPAL SECY., W.R, DEPT.	ADV VS	// 0 //
84	CONTC/0003802/2023	SASHIREKHA MAHARANA VS ANU GARG, PRINCIPAL SECY., W.R, DEPT.	ADV VS	// 0 //
85	CONTC/0003803/2023	KARTIK CHANDRA PARIDA VS ANU GARG, PRINCIPAL SECY., W.R, DEPT.	ADV VS	// 0 //
86	CONTC/0003804/2023	GADADHAR BEHERA VS ANU GARG, PRINCIPAL SECY., W.R, DEPT.	ADV VS	// 0 //
87	CONTC/0003805/2023	SUBHADRA NAIK VS VINEET BHARDWAJ, I.A.S.	ADV VS	// 0 //
88	CONTC/0003806/2023	THE PRINCIPAL, DAV COLLEGE, TITILAGARH VS CHANCHAL RANA, COLLECTOR, BALANGIR	ADV VS	// 0 //
89	CONTC/0003807/2023	MUKESH KUMAR JAIN VS LALIT BAG, TAHASILDAR, TITILAGARH	ADV VS	// 0 //
90	CRLA/0000626/2023	DEBRAJ SWAIN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	PUINTALA /13 /2019 0 //
91	CRLA/0000627/2023	SANTOSH NAIK	UMAKANTA BARIK	SURADA /147 /2019



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
92	CRLA/0000628/2023	STATE OF ODISHA RAKESH KUMAR BARADA	BEDA PRAKASH PANDA	// GANGAPUR (ASKA) /151 /2017
		VS	VS	()
93	CRLA/0000629/2023	STATE OF ODISHA SUMAN KUMAR DAS	SMRUTI RANJAN ROUT	// CUTTACK SADAR /359 /2015
		VS	VS	()
94	CRLA/0000630/2023	STATE OF ODISHA SAROJ KUMAR DAS	PABITRA KUMAR DUTTA	// BALASORE TOWN /277 /2019
		VS	VS	()
95	CRLA/0000631/2023	STATE OF ODISHA ABDUL RAHIM	SATYA RANJAN MULIA	// BALASORE TOWN /147 /2022
		VS	VS	()
96	CRLMA/0000191/2023	STATE OF ODISHA SAMARENDRA NAYAK	ADV.	// / /0
		VS	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur )
97	CRLMC/0002582/2023	MONALISA ROUT@NAYAK PRASANTA KUMAR SWAIN	AVIJIT PATNAIK	MISCA/0000031/2020 / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir)
98	CRLMC/0002583/2023	STATE OF ODISHA JEMI DORABJI CURRAVALA	AVIJIT PATNAIK	2(C)CC/0000018/2019 / /0
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir)
99	CRLMC/0002584/2023	STATE OF ODISHA ARTTABANDHU JENA	RAKESH KUMAR ROUTRAY	2(C)CC/0000018/2019 BANKI /92 /2023
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
100	CRLMC/0002585/2023	STATE OF ODISHA MILU NAHAK	BHARAT JALLI	GR/0000122/2023 KHALLIKOTE /202 /2023
		VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam)
101	CRLMC/0002586/2023	STATE OF ODISHA SANTOSH KUMAR JENA	BHARAT JALLI	GR/0000522/2023 KONARK /53 /2023
		VS	VS	J.M.F.C.,KONARK(Puri)
102	CRLMC/0002587/2023	STATE OF ODISHA TULARAM HARIJAN	ARIJEET MISHRA	GR/0000152/2023 KOTPAD /6 /2017
		VS	VS	SPECIAL JUDGE,JEYPORE(Koraput)

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103	CRLMC/0002588/2023	STATE OF ODISHA DILLIP KUMAR PADHI VS	PRADOSH KUMAR DAS VS	GR/0000053/2017 HINDOL /18 /2014 PRESIDING OFFICER,DESIGNATED COURT(Cuttack)
104	CRLMC/0002589/2023	STATE OF ODISHA SIBA GOUDA@SIBA PRASAD GOUDA VS	ARIJEET MISHRA VS	CT/0000013/2021 JEYPORE TOWN /389 /2016 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
105	CRLMC/0002590/2023	STATE OF ODISHA CHANDRAKANTA SAHOO VS	PRADOSH KUMAR DAS VS	GR/0001201/2016 HINDOL /18 /2014 PRESIDING OFFICER,DESIGNATED COURT(Cuttack)
106	CRLMC/0002591/2023	STATE OF ODISHA CHANDRAKANTA SAHOO VS	PRADOSH KUMAR DAS VS	CT/0000013/2021 HINDOL /33 /2014 PRESIDING OFFICER,DESIGNATED COURT(Cuttack)
107	CRLMC/0002592/2023	STATE OF ODISHA AJAY @ AJAYA THETERIA @ AJAY KANSARI VS	SOUMYA RANJAN DAS VS	CT/0000012/2021 BANDOMUNDA GRPS /9 /2014 SPECIAL JUDGE, SUNDARGARH(Sundargarh)
108	CRLMC/0002593/2023	STATE OF ODISHA SUSHANTA KUMAR DASH VS	ASHOK KUMAR SAHOO VS	Spl/0000842/2014 RAJKANIKA /343 /2021 J.M.F.C.,AUL(Kendrapara )
109	CRLMC/0002594/2023	BASUDEV DHAL MURSHID ALLI SAHA VS	SOUMYA RANJAN DAS VS	ICC/0000051/2021 INFOVALLY UPD BHUBANESWAR /163 /2023 JMFC, JATNI(Khordha )
110	CRLMC/0002595/2023	STATE OF ODISHA ANNI@HRUSIKESHA PATRA VS	SATYAJIT MOHAPATRA 2 VS	GR/0000386/2023 BALIANTA P.S. /107 /2023 J.M.F.C.,BHUBANESWAR(Khordha )
111	CRLMC/0002596/2023	STATE OF ODISHA MAHESWAR SWAIN VS	AMLAN SHAKTI PAUL VS	GR/0000408/2023 KHURDA MODEL /113 /2022 S.D.J.M.,KHURDA(Khordha )
112	CRLMC/0002597/2023	STATE OF ODISHA SARDAR JAGJIT SINGH VS	DIBYAJYOTI SAHOO VS	GR/0000365/2022 JHARSUGUDA /408 /2017 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda )
113	CRLMC/0002598/2023	STATE OF ODISHA SUSHIL KANTA ROUT VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	ST/0000098/2017 NIRAKARPUR /51 /2019 J.M.F.C,TANGI(Khordha ) GR/0000177/2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMC/0002599/2023	BIPRA KUMBHAR VS STATE OF ODISHA	JAYADEBA BEHERA VS	HIRAKUD /195 /2014 DISTRICT & SESSIONS JUDGE,SAMBALPUR(Sambalpur) ST/0000262/2014
115	CRLMC/0002600/2023	TRINATH NAYAK@MUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /63 /2016 A.D.J.,JEYPORE(Koraput) TR/0000219/2017
116	CRLMC/0002601/2023	SK. HABIBULLA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	SIMULIA /242 /2022 J.M.F.C.,SORO(Baleshwar) CT/0000847/2022
117	CRLMC/0002602/2023	RAMESH DAS @ HADIA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BHOGRAI /48 /2013 AD HOC ADDL. SESSIONS JUDGE (FTSC), BALASORE(Baleshwar) Spl/0000219/2013
118	CRLMC/0002603/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	SURYA NARAYAN PANIGRAHI VS	BADAGODA P.S. /372 /2020 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0005641/2020
119	CRLMC/0002604/2023	PURNA CHANDRA SAHOO VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	BADAGODA P.S. /424 /2022 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0007397/2022
120	CRLMC/0002605/2023	MONOJ DUGGAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SAHADEV KHUNTA /352 /2022 () //
121	CRLMP/0001116/2023	BUDHUA @ RAKESH ROUTRAY VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	/ /0 () //
122	CRLMP/0001117/2023	UTTAM ROUT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 () //
123	CRLMP/0001118/2023	RANISH ROUTRAY @ DHAL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //
124	CRLMP/0001119/2023	SHASHI KANTA SHARMA VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	/ /0 () //
125	CRLMP/0001120/2023	RAKESH KUMAR LENKA	GYANENDRA KU. PARIDA	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
126	CRLMP/0001121/2023	TRINATH SETHI	SUDHAMAYEE DAS	/ /0
		VS	VS	()
		THE TAHASILDAR, JATANI		//
127	CRLMP/0001122/2023	SAPTAGIRI REAL ESTATE PVT. LTD., GANJAM	S.J.BISWAL	/ /0
		VS	VS	()
		DEPUTY SUPERINTENDENT OF POLICE, BBSR		//
128	CRLMP/0001123/2023	NIRMAL CHANDRA PATRA	JAJATI KESHARI KHUNTIA	SUNABEDA /84 /2023
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0001124/2023	SARAT CHANDRA NATH	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0001125/2023	PRUTHIRAJ SAMANTARAY	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMP/0001126/2023	SUKANTI PANDA	K.C.RAJGURU MOHAPATRA	SATYABADI /355 /2022
		VS	VS	()
		STATE OF ODISHA		//
132	CRLREV/0000300/2023	PRAVAKAR BEHERA	RAKESH KUMAR ROUTRAY	SIMULIA /13 /2018
		VS	VS	()
		STATE OF ODISHA		//
133	CRLREV/0000301/2023	SHYAMALI DAS	NITYANANDA BEHURIA	/ /0
		VS	VS	()
		NAYAN KUMAR DAS		//
134	CRLREV/0000302/2023	SUJATA TRIPATHY	RAMAKRUSHNA RATH	/ /0
		VS	VS	()
		MILAN KUMAR TRIPATHY		//
135	CRLREV/0000303/2023	AMAR GUPTA	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		BIDYADHAR ROUT		//
136	FAO/0000249/2023	D.M./M/S. ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY	/ /0
		VS	VS	COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	FAO/0000250/2023	ALOK BEHERA@ALOK RANJAN BEHERA MANAGER LEGAL,M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS JALADHAR SINGH	BRAMINSURAN VS	EC/0000295/2021 // COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
138	MACA/0000552/2023	URMILA GAHIR VS SANTOSH JUED	PRADEEP KUMAR MISHRA VS	EC/0000105/2020 // 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
139	MACA/0000553/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS NIBEDITA NAYAK	PRASANTA KUMAR MAHALI VS	Mac/0000027/2019 // IST MACT, JAGATSINGHPUR(Jagatsinghapur )
140	MACA/0000554/2023	SANARA BIBI VS MARJINA KHATUN	BISHNU BRATA SINGH VS	Mac/0000192/2020 // I MACT,BALASORE(Baleshwar)
141	MACA/0000555/2023	NIBEDITA BISWAL VS PARSURAM SAMAL	BISHNUBRATA SINGH VS	Mac/0000337/2018 // 3RD M.A.C.T.,KENDRAPARA(Kendrapara )
142	MACA/0000556/2023	B.M.,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS MANAS RANJAN PRADHAN	ADAM LIL KHAN VS	Mac/0000096/2018 // IV M.A.C.T,CUTTACK(Cuttack)
143	MACA/0000557/2023	B.M., BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. VS AMIT KUMAR PRADHAN	ADAM LIL KHAN VS	Mac/0000383/2014 // IV M.A.C.T,CUTTACK(Cuttack)
144	MACA/0000558/2023	PRIYABRATA PADHY VS ULLASH KABU	DEBASISH PATNAIK VS	Mac/0000384/2014 // 1ST MACT,CUTTACK(Cuttack)
145	MACA/0000559/2023	RATANI SETHI VS RAJ KISHORE MALLIK	KAPILA CHARAN NAYAK VS	Mac/0000212/2019 // II MACT,CUTTACK(Cuttack)
146	RPFAM/0000184/2023	TAPAS RANJAN SETHY VS SUBHALAXMI SETHI	BIJAY KUMAR MOHANTY VS	MISCA/0000669/2003 // JUDGE FAMILY COURT,ROURKELA(Sundargarh)
147	RPFAM/0000185/2023	SANTOSH KUMAR MOHANTY VS JOTIPRAVA MOHANTY	ASHOK KUMAR SAHOO VS	Crp/0000044/2021 // JUDGE FAMILY COURT-II,BHUBANESWAR(Khordha )

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148	RPFAM/0000186/2023	BABULI@BULU BARIK@BABULI KUMAR BARIK VS MINATI BARIK	RAMANI KANTA PATTANAIAK VS	// JUDGE FAMILY COURT,KHURDA(Khordha ) Crp/0000104/2020
149	RSA/0000225/2023	SANDHYARANI BHUYAN VS BASUDEV PANI	MAHESWAR MOHANTY VS	// DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara ) RFA/0000069/2015
150	RSA/0000226/2023	SARAT MAHABHOI VS STATE OF ODISHA	SUBIR PALIT, (SR. ADV.) VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) RFA/0000321/2022
151	TRP(C)/0000204/2023	ADYASHA PRIYADARSHINI VS DIVISIONAL MANAGER, NEW INDIA INSURANCE, BBSR	SUSHANT KUMAR PRADHAN VS	// ADDL. DIST. AND SESSION JUDGE, ODAGAON(Nayagarh ) Mac/0000019/2020
152	TRP(C)/0000205/2023	ADYASHA PRIYADARSHINI VS DIVISIONAL MANAGER, NEW INDIA INSURANCE, BBSR	SUSHANT KUMAR PRADHAN VS	// ADDL. DIST. AND SESSION JUDGE, ODAGAON(Nayagarh ) Mac/0000020/2020
153	TRP(C)/0000206/2023	PUTKI BISOI@PUTUKI BISOI VS DEEPAK KUMAR CHETTY	ARJUNA CHARANA BEHERA VS	// JUDGE,FAMILY COURT,JEYPORE(Koraput) CP/0000064/2022
154	TRP(C)/0000207/2023	GUNDICHA RANI SWAIN VS DIBYAJYOTI JENA	SUDARSAN PANDA VS	// JUDGE FAMILY COURT,BHUBANESWAR(Khordha ) CP/0000131/2023
155	TRPCRL/0000050/2023	SUMAN BISWAS VS PRAMODINI DALAI	PRASANTA KUMAR NANDA VS	//0 S.D.J.M.,BERHAMPUR(Ganjam) MISCA/0000107/2022
156	WP(C)/0018251/2023	CH. DANARDAN PATRO VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// ()
157	WP(C)/0018252/2023	KRUSHNA PRASAD SUBUDHI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// ()
158	WP(C)/0018253/2023	KULAMANI DAS VS STATE OF ODISHA	SRIDHAR RATH VS	// ()
159	WP(C)/0018254/2023	BHARATLAL SHARMA	KEDAR KUMAR DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0018255/2023	STATE OF ODISHA SWARNAPRAVA NAYAK	LAXMAN BHOI	//
		VS	VS	0
161	WP(C)/0018256/2023	B.N.SUDHANSHU RANJAN GRAHACHARYA ARABINDA BANCHHOR	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
162	WP(C)/0018257/2023	STATE OF ODISHA BISWAJIT SAMAL	SUDHIR KUMAR MALLICK	//
		VS	VS	0
163	WP(C)/0018258/2023	EAST COAST RAILWAY, KHURDA ROAD SURESH CHANDRA PATEL	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
164	WP(C)/0018259/2023	STATE OF ODISHA NIRANJAN RANA	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
165	WP(C)/0018260/2023	STATE OF ODISHA BISHNUPRIYA BEHURA	DAYANIDHI MOHANTY	//
		VS	VS	0
166	WP(C)/0018261/2023	STATE OF ODISHA PRAMOD KUMAR KALET	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
167	WP(C)/0018262/2023	STATE OF ODISHA SHUSHANTI SWAIN	SUDHIR KUMAR MALLICK	//
		VS	VS	0
168	WP(C)/0018263/2023	EAST COAST RAILWAY, KHURDA ROAD SASTHI SAHU	KIRTAN DANG	//
		VS	VS	0
169	WP(C)/0018264/2023	STATE OF ODISHA CHUDAMANI PATEL	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
170	WP(C)/0018265/2023	STATE OF ODISHA BHOINA SAHOO	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0

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171	WP(C)/0018266/2023	STATE OF ODISHA MAHESWAR SAHOO VS CHAIRMAN, ODISHA GRAMAYA BANK, BBSR	AJIT KUMAR MOHANTY VS	// // 0 //
172	WP(C)/0018267/2023	DIGAMBAR SWAIN VS STATE OF ODISHA	SATYA NARAYAN BHRAMARAY VS	// 0 //
173	WP(C)/0018268/2023	DIGAMBER SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
174	WP(C)/0018269/2023	JAYANTI BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
175	WP(C)/0018270/2023	DEBENDRANATH BAGHSINGH VS GOKUL CHANDRA DAS	PRASANT KUMAR SAHOO VS	// 0 //
176	WP(C)/0018271/2023	SURESH KUMAR MEHER VS DISTRICT AND SESSIONS JUDE, BARAGARH	RABINDRA KUMAR SAHOO VS	// 0 //
177	WP(C)/0018272/2023	SURENDRA DALEI VS TILOTAMA MOHANTY	SOUMYA JYOTI BISWAL VS	// 0 //
178	WP(C)/0018273/2023	M/S MONALISA PATASANI, KHURDA VS COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
179	WP(C)/0018274/2023	RANJIT KUMAR NAYAK VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN 3 VS	// 0 //
180	WP(C)/0018275/2023	SRADHANJALI SING VS COLLECTOR, BALASORE	AMITAV DAS VS	// 0 //
181	WP(C)/0018276/2023	M/S PRABHAT DALASINGHARAY VS COMMISSIONER, CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //



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182	WP(C)/0018277/2023	GOLDENLAND DEVELOPMENT LTD., NEW DELHI VS SUB-REGISTRARS OFFICE, KHALIKOT	SOUMYA JYOTI BISWAL VS	// 0 //
183	WP(C)/0018278/2023	SANJEEB KUMAR NAYAK VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
184	WP(C)/0018279/2023	MERUN BIBI VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// 0 //
185	WP(C)/0018280/2023	M/S JINDAL INDIA THERMAL POWER LTD., ANGUL VS STATE OF ODISHA	SATYAJIT MOHANTY VS	// 0 //
186	WP(C)/0018281/2023	MUSREMOON @TASLIMOON BIBI VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// 0 //
187	WP(C)/0018282/2023	MALATI HANSDA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
188	WP(C)/0018283/2023	SAMBHUPRASAD BISWAL VS COMMISSIONER-CUM-SECRETARY GOVT. OF ODISHA	BINOD KUMAR HATI VS	// 0 //
189	WP(C)/0018284/2023	ABDUL KHALIL KHAN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// 0 //
190	WP(C)/0018285/2023	KODANDA BHUSAN SELMA VS COMMISSIONER-CUM-SECRETARY GOVT. OF ODISHA	BINOD KUMAR HATI VS	// 0 //
191	WP(C)/0018286/2023	ALOK KUMAR MOHPATRA VS THE COMMNR. CT AND GST, ODISHA	MANAS RANJAN DHAL VS	// 0 //
192	WP(C)/0018287/2023	ABDUL FARID KHAN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	// 0 //
193	WP(C)/0018288/2023	HRUDANANDA NAIK	DURLLABHA RANJAN MISHRA	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0018289/2023	ABDUL RASID KHAN	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0018290/2023	LAXMAN MURMU	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0018291/2023	SUBHADRA BEHERA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0018292/2023	ABDUL SAKIL KHAN	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0018293/2023	HARA NAIK	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0018294/2023	ABDUL RAHIS KHAN	BHUBAN MOHAN BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0018295/2023	M/S ANITA INDUSTRIES , KHURDA	ABHISEK MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0018296/2023	KAMINI MARANDI	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0018297/2023	ARUN KUMAR SINGH SAMANTA	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0018298/2023	MAHANADI COALFIELDS LTD.,SUNDARGARH	DEBARAJ MOHANTY	//
		VS	VS	0
		CLAIMS COMMISSION, BBSR		//
204	WP(C)/0018299/2023	RANJITA NAIK	UMAKANT SAHOO	//
		VS	VS	0

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205	WP(C)/0018300/2023	STATE OF ODISHA PURUSOTTAM SWAIN VS THE COLLECTOR, GANJAM	SARAT CHANDRA MEKAP VS	// // 0 //
206	WP(C)/0018301/2023	SIBARAM SAHU VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
207	WP(C)/0018302/2023	ROHIA KISKU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
208	WP(C)/0018303/2023	PRANGYASHREE MOHAPATRA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
209	WP(C)/0018304/2023	RAMESH CHANDRA SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
210	WP(C)/0018305/2023	SUMANTA KUMAR SAHOO VS THE COMMNR. OF (CT AND GST), ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
211	WP(C)/0018306/2023	BHIMA TUDU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
212	WP(C)/0018307/2023	SANJUKTA BEHERA VS STATE OF ODISHA	CHITTARANJAN PATNAIK VS	// 0 //
213	WP(C)/0018308/2023	BIPIN BIHARI PARHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
214	WP(C)/0018309/2023	ANANTA NARAYAN BANCHHOR VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
215	WP(C)/0018310/2023	SUMANTA KUMAR SAHOO VS THE COMMNR OF (CT AND GST), ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //

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216	WP(C)/0018311/2023	LAKSHMAN MURMU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
217	WP(C)/0018312/2023	KALIAHATI NAIK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
218	WP(C)/0018313/2023	ANADI CHARAN PANDA VS COLLECTOR-CUM-DM, CUTTACK	KARUNAKAR RATH VS	// 0 //
219	WP(C)/0018314/2023	PRIYADASHI SAMANTARAY VS THE STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
220	WP(C)/0018315/2023	CHANDRA MARANDI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
221	WP(C)/0018316/2023	AJIT NANDA VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
222	WP(C)/0018317/2023	RANJITA SINGH VS COLLECTOR CUM DIST. MAGISTRATE, CUTTACK	KARUNAKAR RATH VS	// 0 //
223	WP(C)/0018318/2023	SRIMUKHA SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
224	WP(C)/0018319/2023	MAN MOHAN TUDU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
225	WP(C)/0018320/2023	GOURANGA BEHERA VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	// 0 //
226	WP(C)/0018321/2023	BISWANATH NAYAK VS THE COMMISSIONER OF CT AND GST, ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
227	WP(C)/0018322/2023	KANAK NAYAK	GYANA RANJAN PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0018323/2023	RAMA TUDU	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0018324/2023	M/S PADMA SILK PALACE, GANJAM	LINGARAJ MOHANTY	//
		VS	VS	0
		THE AUTHORISED OFFICER, BANK OF BARODA, GANJAM		//
230	WP(C)/0018325/2023	MUKESH KUMAR AGRAWAL	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0018326/2023	M/S. PARK TRAVELS, BBSR	SOMANATH MISHRA	//
		VS	VS	0
		DY. DIRECTOR(REVENUE) EMPLOYEES STATE INSURANCE CORP., BBSR		//
232	WP(C)/0018327/2023	GOPAL MURMU	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0018328/2023	LAXMIDHAR ROUL	SOMANATH NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0018329/2023	JAGANNATH MOHAPATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0018330/2023	KRUSHNA MOHAN SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0018331/2023	MRUTYUNJAYA MISHRA	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		ARCHANA MISHRA		//
237	WP(C)/0018332/2023	JAYANTEE NANDA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0018333/2023	SAKTIKANTA DAS	PRABHASI NAYAK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0018334/2023	STATE OF ODISHA SUFAL CHANDRA MAHANTA VS	NIRANJAN LENKA VS	// // ()
240	WP(C)/0018335/2023	STATE OF ODISHA ANUPAMA MISHRA VS	GYANARANJAN SETHI VS	// // ()
241	WP(C)/0018336/2023	STATE OF ODISHA MIHIR KUMAR PARIDA VS	GYANARANJAN SETHI VS	// // ()
242	WP(C)/0018337/2023	STATE OF ODISHA M/S SREE METALIKS LTD., KEONJHAR VS	KSHIROD KUMAR SAHOO VS	// // ()
243	WP(C)/0018338/2023	STATE OF ODISHA SYED DILSAD ALI VS	NIRANJAN LENKA VS	// // ()
244	WP(C)/0018339/2023	STATE OF ODISHA PRAFULLA CHANDRA SINGH VS	BISWARANJAN PARAMGURU VS	// // ()
245	WP(C)/0018340/2023	STATE OF ODISHA ANIL KUMAR DALAI VS	BISWARANJAN PARAMGURU VS	// // ()
246	WP(C)/0018341/2023	STATE OF ODISHA PRASANATA KUMAR BISWAL VS	MANAS PATI VS	// // ()
247	WP(C)/0018342/2023	STATE OF ODISHA MANISH PRASAD MISHRA VS	PRONOY MOHANTY VS	// // ()
248	WP(C)/0018343/2023	STATE OF ODISHA SHIKHAR CHANDRA JENA VS	SMITA RANJAN PATNAIK VS	// // ()
249	WP(C)/0018344/2023	STATE OF ODISHA MADHUSMITA SAHOO VS STATE OF ODISHA	MANAS PATI VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0018345/2023	PRAFULA KUMAR MOHANTY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
251	WP(C)/0018346/2023	JYOTI LAL MOHANTA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
252	WP(C)/0018347/2023	MANOJ KUMAR TRIPATHY VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
253	WP(C)/0018348/2023	NIRANJAN ROUT VS SRI SRI LORD LINGARAJ MAHAPRABHU BIJE, BBSR	SUDHANSU SEKHAR JENA VS	// 0 //
254	WP(C)/0018349/2023	AVINASH KUMAR VS FOOD CORPORATION OF INDIA	ACHYUTA NANDA ROUSTRAY VS	// 0 //
255	WP(C)/0018350/2023	GURUBARI DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
256	WP(C)/0018351/2023	RANJIT KUMAR BOSE VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
257	WP(C)/0018352/2023	SUSCHISMITA SABAT VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
258	WP(C)/0018353/2023	BIREN KISKU VS FOOD CORPORATION OF INDIA	ACHYUTA NANDA ROUSTRAY VS	// 0 //
259	WP(C)/0018354/2023	MAHESWAR CHOUDHURY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
260	WP(C)/0018355/2023	HARIHAR BALIARSINGH VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
261	WP(C)/0018356/2023	TOPHAN CHANDRA DASH	PRABODHA CHANDRA NAYAK	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :06/06/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0018357/2023	THE COMMNR. OF CT AND GST, ODISHA NEERAJ SINGH	ACHYUTA NANDA ROUSTRAY	//
		VS	VS	0
263	WP(C)/0018358/2023	FOOD CORPORATION OF INDIA GYANA RANJAN MOHANTY	ALOK KUMAR PANDA	//
		VS	VS	0
264	WP(C)/0018359/2023	STATE OF ODISHA ARJUN HEMBRAM	ACHYUTA NANDA ROUSTRAY	//
		VS	VS	0
265	WP(C)/0018360/2023	FOOD CORPORATION OF INDIA M/S NATIONAL ENTERPRISES, KEONJHAR	RUDRA PRASAD KAR	//
		VS	VS	0
266	WP(C)/0018361/2023	UNION OF INDIA SADHAN CHANDRA DAS	RAMESH CHANDRA SWAIN	//
		VS	VS	0
267	WP(C)/0018362/2023	STATE OF ODISHA SABITA SWAIN	PRASANNA KUMAR RATH	//
		VS	VS	0
268	WP(C)/0018363/2023	CHIEF MANAGER AND AO, PNB, CUTTACK SINDRI VAIKUNTHA RAO	BUDHIRAM DAS	//
		VS	VS	0
269	WP(C)/0018364/2023	SUB-COLLECTOR,BARGARH MANOJ KISHORE CHHOTRAY	ANJAN KUMAR BISWAL	//
		VS	VS	0
270	WP(C)/0018365/2023	STATE OF ODISHA M/S NATIONAL ENTERPRISES, KEONJHAR	RUDRA PRASAD KAR	//
		VS	VS	0
271	WP(C)/0018366/2023	UNION OF INDIA SANTOSH DEBI	KOUSIK ANANDA GURU	//
		VS	VS	0
272	WP(C)/0018367/2023	STATE OF ODISHA SATYAKI CHARAN ROUT	BIMBISAR DASH	//
		VS	VS	0



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0018368/2023	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS COLLECTOR, JAJPUR	SANTOSH KUMAR KANUNGO VS	// // 0 //
274	WP(C)/0018369/2023	KANTI DEVI VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0 //
275	WP(C)/0018370/2023	DR. JASMINE PATNAIK VS STATE INFORMATION COMMISSIONER, ODISHA	JAYADEBA BEHERA VS	// 0 //
276	WP(C)/0018371/2023	RABI SOHALA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
277	WP(C)/0018372/2023	TAJ MOHAMMED VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
278	WP(C)/0018373/2023	MAKAR PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
279	WP(C)/0018374/2023	KAILASH CHANDRA MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
280	WP(C)/0018375/2023	M/S SHAKTI ENTEPRISES, ANGUL VS MOHANADI COAL FIELDS LTD., SAMBALPUR	SAMBHU CHARAN NATH SHARMA VS	// 0 //
281	WP(C)/0018376/2023	NAIPATI VENKATA RAGHUNATH RAO VS STATE OF ODISHA	TRILOCHAN RATH VS	// 0 //
282	WP(C)/0018377/2023	MANJULATA SWAIN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
283	WP(C)/0018378/2023	PRAGYAN RANEE BARIK VS GOVT. OF ODISHA	MOHAN BAG VS	// 0 //

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284	WP(C)/0018379/2023	NIKHIL KUMAR JENA VS STATE OF ODISHA	SADASIVA PATRA 1 VS	// 0 //
285	WP(C)/0018380/2023	SAROJA KUMAR BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
286	WP(C)/0018381/2023	PRATAP KUMAR PATRA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
287	WP(C)/0018382/2023	SARAT CHANDRA DALAI VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
288	WP(C)/0018383/2023	NITYANANDA BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
289	WP(C)/0018384/2023	NIRANJAN SAMAL VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
290	WP(C)/0018385/2023	SARIFUDDIN KHAN VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
291	WP(C)/0018386/2023	RAMA CHANDRA MAHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
292	WP(C)/0018387/2023	SUKANTA BISWAL VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
293	WP(C)/0018388/2023	BHARAT CHARAN SAHOO VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
294	WP(C)/0018389/2023	RUSHI GUMANSINGH VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
295	WP(C)/0018390/2023	VIJAYA SHANKAR SINGH DEO	SUJAY SHANKER SINGHDEO	//

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		VS	VS	()
296	WP(C)/0018391/2023	PUSPA KUMARI DEVI SANTILATA MAHAKUD	MANASI MOHAPATRA	//
		VS	VS	()
297	WPCRL/0000072/2023	STATE OF ODISHA DURGA PRASAD JENA	SAMVIT MOHANTY	//
		VS	VS	//0
298	ABLAPL/0006023/2023	STATE OF ODISHA MAKARA @ RAMAKANTA MALLICK	ARJUNA CHARANA BEHERA	()
		VS	VS	//
299	ABLAPL/0006024/2023	STATE OF ODISHA BIMBADHAR NAIK	SAROJ RANJAN SUBUDHI	SEA BEACH /56 /2023
		VS	VS	()
300	ABLAPL/0006025/2023	STATE OF ODISHA RAMAKANTA BAULA	ARIJEET MISHRA	//
		VS	VS	JENAPUR /135 /2023
301	ABLAPL/0006026/2023	STATE OF ODISHA DHUSASHAN ROUT	PRAFULLA KUMAR KAR	()
		VS	VS	//
302	ABLAPL/0006027/2023	STATE OF ODISHA PRAVAKAR NAYAK	PRASANTA KUMAR NANDA	MAHAKALPARA /152 /2023
		VS	VS	()
303	ABLAPL/0006028/2023	STATE OF ODISHA DILIP MOHALIK	BIKRAM CHANDRA GHADEI	//
		VS	VS	BALASORE SADAR /158 /2023
304	ABLAPL/0006029/2023	STATE OF ODISHA SAMMAT ALLI KHAN	KSHIROD KUMAR ROUT	()
		VS	VS	//
305	ABLAPL/0006030/2023	STATE OF ODISHA MANTU @ MANTU KUMAR MOHANTA	KARUNA KAR NAYAK	CUTTACK SADAR /320 /2023
		VS	VS	()
306	ABLAPL/0006031/2023	STATE OF ODISHA JAGAMOHAN SWAIN	KARUNAKAR NAYAK	//
		VS	VS	BHARATPUR PS /104 /2023
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	ABLAPL/0006032/2023	STATE OF ODISHA SANTOSH ROUT VS	KARUNAKAR NAYAK VS	// BHARATPUR PS /104 /2023 ()
308	ABLAPL/0006033/2023	STATE OF ODISHA DAYAL SINGH PAWAR VS	JNYANANANDA PANDA VS	// CHOUDWAR /124 /2023 ()
309	ABLAPL/0006034/2023	STATE OF ODISHA NIRANJAN PATTNAYAK VS	NALINI KANTA SAHOO VS	// SAHADEV KHUNTA /4 /2022 ()
310	ABLAPL/0006035/2023	STATE OF ODISHA UMAKANTA BEHERA VS	ASIT KU. JENA VS	// RAJKANIKA /282 /2023 ()
311	ABLAPL/0006036/2023	STATE OF ODISHA ARJUNA NAYAK VS	BIREN SANKAR TRIPATHY VS	// KAMAKHYANAGAR /188 /2023 ()
312	ABLAPL/0006037/2023	STATE OF ODISHA JAYA@JAYAKRUSHNA NAYAK VS	DURLLABHA RANJAN MISHRA VS	// THAKURGARH /141 /2023 ()
313	ABLAPL/0006038/2023	STATE OF ODISHA CHANTI TUNGANA @ T.CHANTI VS	SOUBHAGYA KUMAR DASH VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati ) 2(A)CC/0000099/2023
314	ABLAPL/0006039/2023	STATE OF ODISHA BIRUPAKHYA NAIK VS	ASHOK KUMAR PRADHAN VS	// / /0 JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/0000001/2023
315	ABLAPL/0006040/2023	STATE OF ODISHA RABINDRA PATRA VS	RAMDAS ACHARY VS	// LAXMISAGAR P.S. /351 /2022 ()
316	ABLAPL/0006041/2023	STATE OF ODISHA DANDASI LIMA VS	SOUBHAGYA KUMAR DASH VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati ) 2(A)CC/0000101/2023
317	ABLAPL/0006042/2023	STATE OF ODISHA BANA CHINTADA @ GANA CHINTADA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI(Gajapati ) 2(A)CC/0000103/2023

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318	ABLAPL/0006043/2023	GULSAN PRADHAN @ GULSAN KUMAR PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANGALPUR /144 /2023 () //
319	ABLAPL/0006044/2023	JITENDRA KUMAR SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /424 /2023 () //
320	ABLAPL/0006045/2023	KISHOR KHAMARI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /123 /2023 () //
321	ABLAPL/0006046/2023	DIPTIMAYEE SAMANTARAY @ DEEPA CHAMPATI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA SADAR /152 /2023 () //
322	ABLAPL/0006047/2023	DEBANANDA MISHRA VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	MAHILA P.S.(BBSR) /72 /2023 () //
323	ABLAPL/0006048/2023	MANAS SETHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /145 /2023 () //
324	ABLAPL/0006049/2023	SANDIP RAI VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	BELPAHAR /120 /2023 () //
325	ABLAPL/0006050/2023	MAKARA @ RASHMI RANJAN MOHAPATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /415 /2023 () //
326	ABLAPL/0006051/2023	DILLIP KUMAR JENA VS STATE OF ODISHA	BRUNDBAN ROUT VS	LAXMISAGAR P.S. /115 /2022 () //
327	ABLAPL/0006052/2023	MAYADHAR JENA VS STATE OF ODISHA	P. C. MAHARANA VS	TIHIDI /65 /2023 () //
328	ABLAPL/0006053/2023	ABINASH BHUYAN @ BABUNA VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	CUTTACK SADAR /209 /2023 () //
329	ABLAPL/0006054/2023	SUDAM KUMAR ACHARYA	SUBRAT KUMAR DAS	BARGARH /342 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	ABLAPL/0006055/2023	PRADEEP KUMAR KHUTULA	BIJAYA KUMAR RAGADA	PADAMPUR /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
331	ABLAPL/0006056/2023	DR.TUSAR RANJAN MISHRA	PRASANTA KUMAR SAHOO	CHANDRASEKHARPUR /266 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	ABLAPL/0006057/2023	SUBRAT BEHERA @ MANTU	PRAVASH CHANDRA JENA	TOMANDO /135 /2023
		VS	VS	()
		STATE OF ODISHA		//
333	ABLAPL/0006058/2023	UDHAB BAG	JUGALA KISHORE PANDA	BARGARH /92 /2023
		VS	VS	()
		STATE OF ODISHA		//
334	ABLAPL/0006059/2023	KALANDI CHARAN JENA	PRADEEP KUMAR DAS	NANDIPADA /133 /2023
		VS	VS	()
		STATE OF ODISHA		//
335	ABLAPL/0006060/2023	MADHUSUDAN DAS	HIMANSHU SEKHAR PANDA	PANIKOILI /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
336	ABLAPL/0006061/2023	PURNA CHANDRA JENA @ PURNNA CHANDRA JENA	HIMANSHU SEKHAR PANDA	MARINE CHUDAMANI /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	ABLAPL/0006062/2023	HARISH CHANDRA SATNAMI	RAMAKANTA PRADHAN	CHAMPUA /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
338	ABLAPL/0006063/2023	PRASANTA KUMAR MAHAKUD @ PRASHAT	JUGALA KISHORE PANDA	HARABHANGA /64 /2023
		VS	VS	JMFC, HARABHANGA(Baudh )
		STATE OF ODISHA		CT/0000135/2023
339	ABLAPL/0006064/2023	MANINI MAJGI @ MANINI MAJHI	CHHABI BEHERA	PHULBANI TOWN /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0006065/2023	SAILENDRA KUMAR NAYAK	SAMBIT BISWAL	KENDRAPARA /158 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0006066/2023	STATE OF ODISHA PRASANTA KUMAR SETHI VS	BINAYAK PRASHAD MOHANTY VS	// SATYABADI /114 /2011 1ST A.D.J.,PURI(Puri)
342	ABLAPL/0006067/2023	STATE OF ODISHA TUNA GARANAYAK VS	CHIRANJIB ROUT VS	ST/0000045/2012 KANIHA /299 /2022 ()
343	ABLAPL/0006068/2023	STATE OF ODISHA SANATAN JENA VS	GOPAL KRUSHNA MOHANTY VS	// NANDIPADA /105 /2023 ()
344	ABLAPL/0006069/2023	STATE OF ODISHA SUDHIR BEHERA @ AMI VS	CHHABI BEHERA VS	// CUTTACK SADAR /318 /2023 ()
345	ABLAPL/0006070/2023	STATE OF ODISHA AMIYA KUMAR DASH VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /114 /2023 ()
346	ABLAPL/0006071/2023	STATE OF ODISHA SOUBHAGYA BALIARSINGH VS	AMLAN SHAKTI PAUL VS	// TOMANDO /33 /2018 ()
347	ABLAPL/0006072/2023	STATE OF ODISHA ABHIMANYU SAHU VS	BEDA PRAKASH PANDA VS	// ASKA /281 /2023 ()
348	ABLAPL/0006073/2023	STATE OF ODISHA BHIMASEN NAIK VS	JUGALA KISHORE PANDA VS	// BOUDH /182 /2023 ()
349	ABLAPL/0006074/2023	STATE OF ODISHA TRILOCHANA SAHOO VS	HIMANSHU SEKHAR PANDA VS	// NIALI /203 /2023 ()
350	ABLAPL/0006075/2023	STATE OF ODISHA SANWAR KHAN VS	AMLAN SHAKTI PAUL VS	// MAHILA P.S. BUXIBAZAR /73 /2023 ()
351	ABLAPL/0006076/2023	STATE OF ODISHA NARAYAN MOHANTY VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	// DHENKANAL SADAR /644 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0006077/2023	SIDHESWAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /323 /2023 () //
353	ABLAPL/0006078/2023	SAHEBA MALICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE CHUDAMANI /158 /2022 () //
354	ABLAPL/0006079/2023	TUSHARAKANTA SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GAISILET /95 /2023 () //
355	ABLAPL/0006080/2023	KRUSHNA BEHERA @ KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	KANKADAHAD /74 /2023 () //
356	ABLAPL/0006081/2023	NEPAL BEHERA @ NEPAL @ RANJAN KUMAR BEHERA VS STATE OF ODISHA	RAVASH CHANDRA JENA VS	KAMARDA /61 /2023 () //
357	ABLAPL/0006082/2023	GANGADHAR OJHA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	JENAPUR /140 /2023 () //
358	ABLAPL/0006083/2023	AMIT KUMAR DAS VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /109 /2023 () //
359	ABLAPL/0006084/2023	ANWARI BEGUM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S. BUXIBAZAR /73 /2023 () //
360	ABLAPL/0006085/2023	BALARAM PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /327 /2023 () //
361	ABLAPL/0006086/2023	ASWINI KUMAR NAYAK VS STATE OF ODISHA	PRNOY MOHANTY VS	KABISURYANAGAR /191 /2015 () //
362	ABLAPL/0006087/2023	JANAKI BALLAV MARTHA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /94 /2023 () //
363	ABLAPL/0006088/2023	ANUSAYA SWAIN	KARTIK CHANDRA TRIPATHY	MAHILA P.S. BUXIBAZAR /74 /2023



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0006089/2023	SUNITA SWAIN	PRONOY MOHANTY	KABISURYANAGAR /191 /2015
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0006090/2023	RAKESH KUMAR BHOI	SAMVIT MOHANTY	BIRIDI PS /165 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0006091/2023	SRINATH PADA PANKAJA NAYAK	JYOTIRMAYA SAHOO	KHURDA SADAR /170 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0006092/2023	SIBA RAO	DEBASHIS ROUSTRAY	NAYAPALLI P.S. /227 /2023
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0006093/2023	PRIYABRATA GARNAIK	AKASH BHUYAN	DHENKANAL TOWN /277 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0006094/2023	SK. EJAUDDIN	PRAVASH CHANDRA JENA	KAMARDA /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0006095/2023	MONOJ DUGGAL @ DUGAR	KISHORE KUMAR MISHRA	SAHADEV KHUNTA /352 /2022
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :06/06/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	46/2023 TRPCRL/50/2023	SUMAN BISWAS-MP	PRASANTA KUMAR NANDA
2	137/2023 SA/219/1990	PRAHALLAD BEHERA-MP	M/S S. MISHRA,M/S.MAHESWAR MOHANTY,NIRAKAR
3	168/2023 CMAPL/423/2023	M/S.PARK TRAVELS-MP	ADV
4	196/2023 CRLMP/1122/2023	SAPTAGIRI REAL ESTATE PVT. LTD., GANJAM-MP	S.J.BISWAL
5	222/2023 TRP(C)/206/2023	PUTKI BISOI@PUTUKI BISOI-MP	ARJUNA CHARANA BEHERA
6	223/2023 TRP(C)/207/2023	GUNDICHA RANI SWAIN-MP	SUDARSAN PANDA
7	224/2023 RPFAM/184/2023	TAPAS RANJAN SETHY-MP	BIJAY KUMAR MOHANTY
8	225/2023 RPFAM/185/2023	SANTOSH KUMAR MOHANTY-MP	ASHOK KUMAR SAHOO
9	226/2023 RPFAM/186/2023	BABULI@BULU BARIK@BABULI KUMAR BARIK-MP	RAMANI KANTA PATTANAİK
10	227/2023 RPFAM/186/2023	BABULI@BULU BARIK@BABULI KUMAR BARIK-MP	RAMANI KANTA PATTANAİK
11	408/2023 CRLREV/300/2023	PRAVAKAR BEHERA-MP	RAKESH KUMAR ROUSTRAY
12	409/2023 CRLREV/301/2023	SHYAMALI DAS-MP	NITYANANDA BEHURIA
13	410/2023 CRLREV/301/2023	SHYAMALI DAS-MP	NITYANANDA BEHURIA
14	411/2023 CRLREV/302/2023	SUJATA TRIPATHY-MP	RAMAKRUSHNA RATH
15	412/2023 CRLREV/302/2023	SUJATA TRIPATHY-MP	RAMAKRUSHNA RATH
16	413/2023 CRLREV/303/2023	AMAR GUPTA-MP	PRASANTA KUMAR SAHOO
17	420/2023 FAO/240/2023	LEGAL MANAGER, M/S. CHOLA MS G.I.CO. LTD.-MP	ADAM ALI KHAN
18	421/2023 FAO/240/2023	LEGAL MANAGER, M/S. CHOLA MS G.I.CO. LTD.-MP	ADAM ALI KHAN
19	422/2023 FAO/249/2023	D.M.,M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
20	423/2023 FAO/250/2023	MANAGER LEGAL,M/S. CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
21	586/2023 RSA/225/2023	SANDHYARANI BHUYAN-MP	MAHESWAR MOHANTY
22	587/2023 RSA/226/2023	SARAT MAHABHOI-MP	SUBIR PALIT, (SR. ADV.)
23	598/2023 CMP/642/2023	RAMESH SETHI-MP	SARVAVID SUBASH PRADHAN
24	599/2023 CMP/607/2023	BASANTI DEI-MP	SUKANTA KUMAR NAYAK
25	600/2023 CMP/643/2023	CHANDAN KUMAR DWIBEDI-MP	MAHESWAR MOHANTY
26	601/2023	JAYALAXMI MAHAKUD-MP	MAHESWAR MOHANTY

27	CMP/644/2023 602/2023	DHARAMBIR YADAV-MP	ADHIRAJ MOHANTY
28	CMP/645/2023 603/2023	HRUSHIKESH NAYAK-MP	SATYA NARAYAN MISHRA 4
29	CMP/646/2023 604/2023	SARWARI ALAM-MP	PRASANNA KUMAR RATH
30	CMP/647/2023 605/2023	SARWARI ALAM-MP	PRASANNA KUMAR RATH
31	CMP/647/2023 827/2023	PRASANTA KUMAR MALLIK@TINA-MP	RANJAN KUMAR NAYAK
32	BLAPL/5239/2018 828/2023	RAKESH KUMAR NAULAKHA-MP	PUSPAMITRA MOHAPATRA
33	BLAPL/5092/2023 829/2023	SRIKANTA SAHOO-MP	PRANAYANEE DASMOHAPATRA
34	BLAPL/3589/2023 936/2023	URMILA GAHIR-MP	PRADEEP KUMAR MISHRA
35	MACA/552/2023 937/2023	D.M.,M/S.NATIONAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
36	MACA/545/2023 938/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
37	MACA/553/2023 939/2023	SANARA BIBI-MP	BISHNU BRATA SINGH
38	MACA/554/2023 940/2023	NIBEDITA BISWAL-MP	BISHNUBRATA SINGH
39	MACA/555/2023 941/2023	NIBEDITA BISWAL-MP	BISHNUBRATA SINGH
40	MACA/555/2023 942/2023	B.M.,BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	DAMPALI KHAN
41	MACA/556/2023 943/2023	B.M., BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	DAMPALI KHAN
42	MACA/557/2023 1358/2023	SOMANATH PARIDA-MP	RAMACHANDRA PANIGRAHY
43	CRLA/273/2020 1359/2023	SK. MAMUD @ MABUD @ MABOOD-MP	AMULYA RATNA PANDA
44	CRLA/27/2023 1360/2023	DEBRAJ SWAIN-MP	DURLLABHA RANJAN MISHRA
45	CRLA/626/2023 1361/2023	DEBRAJ SWAIN-MP	DURLLABHA RANJAN MISHRA
46	CRLA/626/2023 1362/2023	SANTOSH NAIK-MP	UMAKANTA BARIK
47	CRLA/627/2023 1363/2023	SANTOSH NAIK-MP	UMAKANTA BARIK
48	CRLA/627/2023 1364/2023	RAKESH KUMAR BARADA-MP	BEDA PRAKASH PANDA
49	CRLA/628/2023 1365/2023	SUMAN KUMAR DAS-MP	SMRUTI RANJAN ROUT
50	CRLA/629/2023 1366/2023	SUMAN KUMAR DAS-MP	SMRUTI RANJAN ROUT
51	CRLA/629/2023 1367/2023	SAROJ KUMAR DAS-MP	PABITRA KUMAR DUTTA
52	CRLA/630/2023 1368/2023	SAROJ KUMAR DAS-MP	PABITRA KUMAR DUTTA
53	CRLA/630/2023 1369/2023	ABDUL RAHIM-MP	SATYA RANJAN MULIA
54	CRLA/631/2023 1370/2023	ABDUL RAHIM-MP	SATYA RANJAN MULIA
55	CRLA/631/2023 1826/2023	PRASANTA KUMAR SWAIN-MP	AVIJIT PATNAIK
56	CRLMC/2582/2023 1827/2023	JEMI DORABJI CURRAVALA-MP	AVIJIT PATNAIK
57	CRLMC/2583/2023 1828/2023	ARTTABANDHU JENA-MP	RAKESH KUMAR ROUTH
	CRLMC/2584/2023		

58	1829/2023 CRLMC/2585/2023	MILU NAHAK-MP	BHARAT JALLI
59	1830/2023 CRLMC/2584/2023	ARTTABANDHU JENA-MP	RAKESH KUMAR ROUSTRAY
60	1831/2023 CRLMC/2586/2023	SANTOSH KUMAR JENA-MP	BHARAT JALLI
61	1832/2023 CRLMC/2587/2023	TULARAM HARIJAN-MP	ARIJEET MISHRA
62	1833/2023 CRLMC/2588/2023	DILLIP KUMAR PADHI-MP	PRADOSH KUMAR DAS
63	1834/2023 CRLMC/2589/2023	SIBA GOUDA@SIBA PRASAD GOUDA-MP	ARIJEET MISHRA
64	1835/2023 CRLMC/2590/2023	CHANDRAKANTA SAHOO-MP	PRADOSH KUMAR DAS
65	1836/2023 CRLMC/2591/2023	CHANDRAKANTA SAHOO-MP	PRADOSH KUMAR DAS
66	1837/2023 CRLMC/2593/2023	SUSHANTA KUMAR DASH-MP	ASHOK KUMAR SAHOO
67	1838/2023 CRLMC/1517/2023	MOHINI MAHARANA-MP	UMESH CHANDRA PATNAIK
68	1839/2023 CRLMC/2594/2023	MURSHID ALLI SAHA-MP	SOUMYA RANJAN DAS
69	1840/2023 CRLMC/2595/2023	ANNI@HRUSIKESHA PATRA-MP	SATYAJIT MOHAPATRA 2
70	1841/2023 CRLMC/2598/2023	SUSHIL KANTA ROUT-MP	BIBHU PRASAD CHHUALSINGH
71	1842/2023 CRLMC/2601/2023	SK. HABIBULLA-MP	ACHYUTANANDA PATTANAİK
72	1843/2023 CRLMC/2603/2023	PURNA CHANDRA SAHOO-MP	SURYA NARAYAN PANIGRAHI
73	1844/2023 CRLMC/2557/2023	MAHINDRA@MAHINDRA FINANCIAL SERVICES LTD.-MP	AYDEEP PAL
74	1845/2023 CRLMC/2604/2023	PURNA CHANDRA SAHOO-MP	SURYANARAYAN PANIGRAHI
75	1846/2023 CRLMC/2605/2023	MONOJ DUGGAL-MP	KISHORE KUMAR MISHRA
76	8425/2023 WP(C)/18253/2023	KULAMANI DAS-MP	SRIDHAR RATH
77	8426/2023 WP(C)/18254/2023	BHARATLAL SHARMA-MP	KEDAR KUMAR DASH
78	8427/2023 WP(C)/18257/2023	BISWAJIT SAMAL-MP	SUDHIR KUMAR MALLICK
79	8428/2023 WP(C)/18260/2023	BISHNUPRIYA BEHURA-MP	DAYANIDHI MOHANTY
80	8429/2023 WP(C)/18263/2023	SASTHI SAHU-MP	KIRTAN DANG
81	8430/2023 WP(C)/18262/2023	SHUSHANTI SWAIN-MP	SUDHIR KUMAR MALLICK
82	8431/2023 WP(C)/18266/2023	MAHESWAR SAHOO-MP	AJIT KUMAR MOHANTY
83	8432/2023 WP(C)/18269/2023	JAYANTI BEHERA-MP	BIRAJA PRASANNA DAS
84	8433/2023 WP(C)/31299/2022	KAILASH CHANDRA BEHERA-MP	JAJATI KESHARI KHUNTIA
85	8434/2023 WP(C)/18271/2023	SURESH KUMAR MEHER-MP	RABINDRA KUMAR SAHOO
86	8435/2023 WP(C)/18273/2023	M/S MONALISA PATASANI, KHURDA-MP	KANANBALA ROY CHOUDHURY
87	8436/2023 WP(C)/18275/2023	SRADHANJALI SING-MP	AMITAV DAS
88	8437/2023 WP(C)/18276/2023	M/S PRABHAT DALASINGHARAY-MP	KANANBALA ROY CHOUDHURY
89	8438/2023	SANJEEB KUMAR NAYAK-MP	KANANBALA ROY CHOUDHURY

90	WP(C)/18278/2023 8439/2023	M/S JINDAL INDIA THERMAL POWER LTD., ANGUL-MP	SATYAJIT MOHANTY
91	WP(C)/18280/2023 8440/2023	MALATI HANSDA-MP	DR. BINODA KUMAR MISHRA
92	WP(C)/18282/2023 8441/2023	ALOK KUMAR MOHPATRA-MP	MANAS RANJAN DHAL
93	WP(C)/18286/2023 8442/2023	LAXMAN MURMU-MP	DR. BINODA KUMAR MISHRA
94	WP(C)/18290/2023 8443/2023	M/S ANITA INDUSTRIES , KHURDA-MP	ABHISEK MOHANTY
95	WP(C)/18295/2023 8444/2023	KAMINI MARANDI-MP	DR. BINODA KUMAR MISHRA
96	WP(C)/18296/2023 8445/2023	MAHANADI COALFIELDS LTD.,SUNDARGARH-MP	DEBARAJ MOHANTY
97	WP(C)/18298/2023 8446/2023	GRIDCO LTD.-MP	
98	WP(C)/22227/2019 8447/2023	RANJITA NAIK-MP	UMAKANT SAHOO
99	WP(C)/18299/2023 8448/2023	ROHIA KISKU-MP	DR. BINODA KUMAR MISHRA
100	WP(C)/18302/2023 8449/2023	BHARAT CHANDRA MOHANTY-MP	SADASIVA PATRA 1
101	WP(C)/7673/2023 8450/2023	SIBARAM SAHU-MP	LINGARAJ SARANGI
102	WP(C)/18301/2023 8451/2023	SUMANTA KUMAR SAHOO-MP	PRABODHA CHANDRA NAYAK
103	WP(C)/18305/2023 8452/2023	BHIMA TUDU-MP	DR. BINODA KUMAR MISHRA
104	WP(C)/18306/2023 8453/2023	SANJUKTA BEHERA-MP	CHITTARANJAN PATTNAIK
105	WP(C)/18307/2023 8454/2023	LAKSHMAN MURMU-MP	DR. BINODA KUMAR MISHRA
106	WP(C)/18311/2023 8455/2023	SUMANTA KUMAR SAHOO-MP	PRABODHA CHANDRA NAYAK
107	WP(C)/18310/2023 8456/2023	CHANDRA MARANDI-MP	DR. BINODA KUMAR MISHRA
108	WP(C)/18315/2023 8457/2023	AJIT NANDA-MP	PRABODHA CHANDRA NAYAK
109	WP(C)/18316/2023 8458/2023	MAN MOHAN TUDU-MP	DR. BINODA KUMAR MISHRA
110	WP(C)/18319/2023 8459/2023	BISWANATH NAYAK-MP	PRABODHA CHANDRA NAYAK
111	WP(C)/18321/2023 8460/2023	RAMA TUDU-MP	DR. BINODA KUMAR MISHRA
112	WP(C)/18323/2023 8461/2023	KANAK NAYAK-MP	GYANA RANJAN PATTNAIK
113	WP(C)/18322/2023 8462/2023	M/S PADMA SILK PALACE, GANJAM-MP	LINGARAJ MOHANTY
114	WP(C)/18324/2023 8463/2023	MUKESH KUMAR AGRAWAL-MP	PRABODHA CHANDRA NAYAK
115	WP(C)/18325/2023 8464/2023	GOPAL MURMU-MP	DR. BINODA KUMAR MISHRA
116	WP(C)/18327/2023 8465/2023	M/S. PARK TRAVELS, BBSR-MP	SOMANATH MISHRA
117	WP(C)/18326/2023 8466/2023	LAXMIDHAR ROUL-MP	SOMANATH NANDA
118	WP(C)/18328/2023 8467/2023	MRUTYUNJAYA MISHRA-MP	SUSANTA SEKHAR MOHAPATRA
119	WP(C)/18331/2023 8468/2023	SUFAL CHANDRA MAHANTA-MP	NIRANJAN LENKA
120	WP(C)/18334/2023 8469/2023	M/S SREE METALIKS LTD., KEONJHAR-MP	KSHIROD KUMAR SAHOO
	WP(C)/18337/2023		

121	8470/2023 WP(C)/18342/2023	MANISH PRASAD MISHRA-MP	PRONOY MOHANTY
122	8471/2023 WP(C)/18343/2023	SHIKHAR CHANDRA JENA-MP	SMITA RANJAN PATNAIK
123	8472/2023 WP(C)/18346/2023	JYOTI LAL MOHANTA-MP	NIRANJAN LENKA
124	8473/2023 WP(C)/18349/2023	AVINASH KUMAR-MP	ACHYUTA NANDA ROUTRAY
125	8474/2023 WP(C)/18348/2023	NIRANJAN ROUT-MP	SUDHANSU SEKHAR JENA
126	8475/2023 WP(C)/18353/2023	BIREN KISKU-MP	ACHYUTA NANDA ROUTRAY
127	8476/2023 WP(C)/18354/2023	MAHESWAR CHOUDHURY-MP	SAUBHAGYA KUMAR SAMAL
128	8477/2023 WP(C)/18355/2023	HARIHAR BALIARSINGH-MP	BIDESH RANJAN BEHERA
129	8478/2023 WP(C)/18351/2023	RANJIT KUMAR BOSE-MP	NIRANJAN LENKA
130	8479/2023 WP(C)/18356/2023	TOPHAN CHANDRA DASH-MP	PRABODHA CHANDRA NAYAK
131	8480/2023 WP(C)/18357/2023	NEERAJ SINGH-MP	ACHYUTA NANDA ROUTRAY
132	8481/2023 WP(C)/18358/2023	GYANA RANJAN MOHANTY-MP	ALOK KUMAR PANDA
133	8482/2023 WP(C)/18359/2023	ARJUN HEMBRAM-MP	ACHYUTA NANDA ROUTRAY
134	8483/2023 WP(C)/18360/2023	M/S NATIONAL ENTERPRISES, KEONJHAR-MP	RUDRA PRASAD KAR
135	8484/2023 WP(C)/18362/2023	SABITA SWAIN-MP	PRASANNA KUMAR RATH
136	8485/2023 WP(C)/18363/2023	SINDRI VAIKUNTHA RAO-MP	BUDHIRAM DAS
137	8486/2023 WP(C)/18364/2023	MANOJ KISHORE CHHOTRAY-MP	ANJAN KUMAR BISWAL
138	8487/2023 WP(C)/18365/2023	M/S NATIONAL ENTERPRISES, KEONJHAR-MP	RUDRA PRASAD KAR
139	8488/2023 WP(C)/18366/2023	SANTOSH DEBI-MP	KOUSIK ANANDA GURU
140	8489/2023 WP(C)/18369/2023	KANTI DEVI-MP	AMAR KUMAR MOHANTY
141	8490/2023 WP(C)/18371/2023	RABI SOHALA-MP	PRAFULLA CHANDRA ACHARYA
142	8491/2023 WP(C)/18377/2023	MANJULATA SWAIN-MP	PRAKASH KUMAR MISHRA
143	8492/2023 WP(C)/18379/2023	NIKHIL KUMAR JENA-MP	SADASIVA PATRA 1
144	8493/2023 WP(C)/18378/2023	PRAGYAN RANEE BARIK-MP	MOHAN BAG
145	8494/2023 WP(C)/18355/2023	HARIHAR BALIARSINGH-MP	BIDESH RANJAN BEHERA
146	8495/2023 WP(C)/18390/2023	VIJAYA SHANKAR SINGH DEO-MP	SUJAY SHANKER SINGHDEO
147	8496/2023 WP(C)/18391/2023	SANTILATA MAHAKUD-MP	MANASI MOHAPATRA